

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 78 OF 2016**

**Dated: 26th September, 2019**

**Present:** Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
  
Hon'ble Mr. Ravindra Kumar Verma, Technical  
Member(electricity)

**In the matter of:**

**M/s R. M. Mittal Steel Pvt. Ltd** .... **Appellant(s)**

**Versus**

**The Managing Director, Jaipur Vidyut Vitran Nigam Ltd.** .... **Respondent(s)**

Counsel for the Appellant(s) : S. Vallinayagam

Counsel for the Respondent(s) : Pradeep Misra  
Manoj Kr Sharma for R2 & R3  
Raj Kumar Mehta  
Himanshi Andley for R-4

**ORDER**

List the matter for hearing on **26.11.2019.**

**Ravindra Kumar Verma  
Technical Member(electricity)**

**Justice Manjula Chellur  
Chairperson**

MK